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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO.469 of 2007.

Allahabad, this the 17th day of May, 2007

Hon'ble Mr. Justice Khem Karan, Vice-Chairman
Hon'ble Mr. K.S. Menon, Member-A

1. Raj Narayan S/o Late Sri Bansidhar R/o OH 3 F Jamuniya Bag Railway Colony Kanpur U.P., Presently is working as Helper Khalasi Grade I under Sr. Section Engineer (Works) Central Station Kanpur.
2. Kaloo S/o Sri Vanshidhari, working in North Central Railway, Headquarter Kanpur.
3. Ram Saran, S/o Bade Lal, working under North Central Railway, Headquarter, Kanpur.
4. Bechulal S/o Sri Shiy Charan, working under North Central Railway, Headquarter, Kanpur.
5. Som Prakash S/o Sri Ram Sai, working under North Central Railway, Headquarter, Kanpur.
6. Gori Shanker S/o Sri Gangoli Ram, working under North Central Railway, Headquarter, Kanpur.
7. Kailash Narayan S/o Sri Uma Shanker, working under North Central Railway, Headquarter, Kanpur.
8. Ganesh Lal S/o Shri Bachani, working under North Central Railway, Headquarter, Kanpur.
9. Ram Sajwan S/o Sri Babu Lal, working under North Central Railway, Headquarter, Kanpur.
10. Ambar Singh, S/o Sri Ram Awtar, working under North Central Railway, Headquarter, Kanpur.
11. Hari Ram, S/o Sri Pujari, working under North Central Railway, Headquarter, Kanpur.
12. Ram Lakan S/o Sri Sugai, working under North Central Railway, Headquarter, Kanpur.
13. Saiyad Ahmad S/o Sri Abdul Gaffar, working under North Central Railway, Headquarter, Kanpur.
14. Sarju Prasad S/o Sri Narayan, working under North Central Railway, Headquarter, Kanpur.
15. Baboo Lal S/o Sri Puran, working under North Central Railway, Headquarter, Kanpur.
16. Ram Swaroop S/o Mangli, working under North Central Railway, Headquarter, Kanpur.
17. Ram Nayan S/o Sri Ayodhya Prasad, working under North Central Railway, Headquarter, Kanpur.
18. Ram Das S/o Sri Kari, working under North Central Railway, Headquarter, Kanpur.

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19. Raj Bahadur S/o Sri Noor Chand, working under North Central Railway, Headquarter, Kanpur.
20. Kapil Deo, S/o Sri Channa Shah, working under North Central Railway, Headquarter, Kanpur.
21. Ram Ashre S/o Sri Ganga Prasad, all working under North Central Railway, Headquarter, Kanpur.
22. Desh Raj S/o Sri Anant Ram, working under North Central Railway, Headquarter, Kanpur.
23. RamShanker s/o Sri Shanker Lal, working under North Central Railway, Headquarter, Kanpur.
24. Veer Pal Sharma S/o Sri Shanker Lal, working under North Central Railway, Headquarter, Kanpur.
25. Ram Pal S/o Sri Ganga Sagar, working under North Central Railway, Headquarter, Kanpur.
26. Muni Lal S/o Sri Ram Lochan, working under North Central Railway, Headquarter, Kanpur.

.Applicants.

(By Advocate : Shri A.D. Singh)

Versus

1. Union of India, through the General Manager, Head Quarter, North Central Railway, Allahabad.
2. The Divisional Railway Manager, North Central Railway, Allahabad.
3. The Divisional Personal Officer (Personnel), North Central Railway, Allahabad.
4. The Assistant Divisional Engineer, Headquarter/Chief North Central Railway, Kanpur.
5. Senior Section Engineer (Works), North Central Railway, Headquarter, Kanpur.

...Respondents

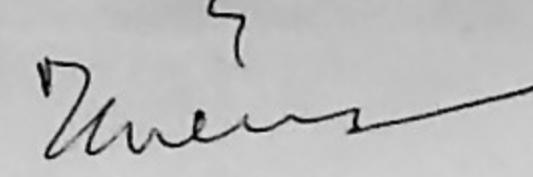
O R D E RBy Hon'ble Mr. Justice Khem Karan, V.C. :

The grievance of the applicant is that they are entitled to grant of first and second ACP, which have not been given inspite of representation dated 31.3.2006, copy of which is annexure-A-1. Learned counsel for the applicant brought to our notice

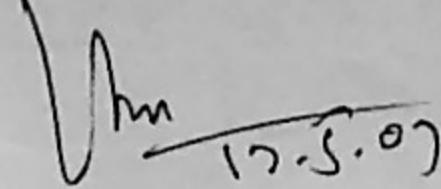
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order dated 13.2.2007 passed in OA No.143/07, copy of this order is Annexure-A-11.

2 We think it would be just and proper to dispose of the OA with suitable direction to respondent No.2 to consider and dispose of the representation dated 31.3.2006 Annexure-A-1) in accordance with order dated 1.10.1999 and any other rules or circular on the subject of grant of ACP, within a period of three months from the date a certified copy of this order together with the copy of this OA is produced before him. *No costs, ordered accordingly. No order on to cost*



Member-A


V.C. (17.3.07)

Vice-Chairman

RKM/